GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4621 ANSWERED ON:04.05.2012 NATIONAL HEALTH BILL Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain Civil Society Organizations have demanded the speedy passage and implementation of the proposed National Health Bill, 2009;
- (b) if so, the present status thereof;
- (c) whether the Civil Society Organizations have suggested certain changes to ensure health as a universal entitlement to all sections of society;
- (d) if so, the response of the Government thereon; and
- (e) the steps taken by the Government to pass the National Health Act on the lines of the Right to Education Act?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): Yes.
- (b): The draft bill has been posted on the NRHM website in order to elicit responses from civil society organizations, subject experts, legal luminaries and general public.
- (c): Yes.
- (d) & (e): As of now, the Government has no plan to introduce the National Health Bill.